

the for compulsory registration of power-looms;

(b) if so, what would be the modus operandi of registration in Urban areas and remote areas; and

(c) whether Government propose to fix any time-targets to complete the process of verification and registration of power-looms ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) and (c). Do not arise.

#### Setting up of Committees to Curb Price Rise

824. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government have set up two committees on curbing the price rise;

(b) if so, the time by which these are likely to start functioning and what will be the scope of their functions; and

(c) the time by which these committees are likely to submit their reports to the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A Special Action Committee of Secretaries meets from time to time to review the price situation and take such action as necessary. Matters pertaining to prices are also *inter alla* considered by Committees of the Cabinet, as and when required. These Committees are not expected to submit any report.

(b) and (c). Do not arise.

#### Setting up of National Handloom Development Corporation

825. SHRI R. M. BHOYE : Will the

Minister of TEXTILES be pleased to state :

(a) whether it is a fact that with a view to meeting the requirements of handloom weavers, Union Government have set up the National Handloom Development Corporation;

(b) if so, the details thereof; and

(c) the efforts made to tackle problems of wide fluctuations in the price of yarn that after affects the industry ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). Yes, Sir. The Government of India have set up the National Handloom Development Corporation in February 1983 and it received the certificate for the commencement of the business in August, 1983. The main objectives of the Corporation are as follows :—

- (i) To ensure availability of raw materials like yarn, dyes and other inputs to the handloom weavers by supplementing the efforts of State Handloom Agencies;
- (ii) To augment the marketing efforts of the State Handloom Agencies;
- (iii) To take up developmental activities for upgrading the technology in handloom sector and for increasing productivity.

The National Handloom Development Corporation has established its regional offices at Guwahati, Coimbatore and Bombay. It has set up a yarn depot in Guwahati in August 1984 and at Biharsharif and Bhagalpur in May 1985 and July 1985, respectively. The National Handloom Development Corporation has also made tie-up arrangements for supply of yarn to the yarn banks set up by the Kerala State Handloom Development Corporation. In 1984-85, from August 1984 to 30th June 1985, it supplied 5,92,014 kgs. of yarn worth Rs. 186.11 lacs to the handloom agencies of North-eastern States, West Bengal, Kerala, Madhya Pradesh, Pondicherry, Rajasthan and Bihar. During the current

year from 1st July 1985 to 31st October, 1985, it has supplied 7,43,486 kgs. of yarn worth Rs. 209.09 lacs to North-Eastern States, Karnataka, Haryana, Maharashtra, Pondicherry, Rajasthan and Bihar.

(c) In order to tackle the problem of wide fluctuations in price of yarn, the Corporation has entered into agreements with various subsidiaries of NTC and cooperative spinning mills in the country for ensuring supply of yarn to the weavers at reasonable prices. The NHDC has also entered into an agreement with the Cotton Corporation of India for supply of cotton to the Cooperative and State Sector spinning mills, at a fixed rate for a period ranging from 3 to 6 months or at market rate, whichever is lower, as per the requirements of the State Governments. This arrangement is now being experiment in Cooperating Spinning Mills of Tamilnadu.

#### Export of Railway Wagons to Nigeria and Other Countries

826. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have a proposal to export wagons to Nigeria;

(b) if so, the number of wagons proposed to be exported to Nigeria in 1985-86 financial year;

(c) whether some other countries also have ordered to buy Indian built wagons;

(d) if so, the names of such countries; and

(e) the details of the agreement made in this regard ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) and (b). At Present there is no proposal to export railway wagons to Nigeria.

(c) to (e). The Projects and Equipment Corporation of India Ltd.; is currently executing an order to supply 300 railway wagons valued at Rs. 16.51 crores Uganda, against suppliers credit provided

by the Export Import Bank of India.

#### Gadgil Formula for Plan Assistance to States

827. SHRI ANANDA PATHAK : Will the Minister of FINANCE be pleased to state :

(a) whether according to Gadgil formula of disbursement of Plan assistance to the States, 70 per cent of this assistance is treated as loans for which the States pay interests;

(b) if so, the details thereof ?

(c) the rate of this interest; and

(d) the total amount realised as interest, State-wise, during the Sixth Five Year Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Central assistance to Himachal Pradesh, Manipur, Meghalaya, Nagaland, Sikkim and Tripura is released on the basis of 10% loan and 90% grant. Assistance to the remaining 16 States is provided in the form of 70% loan and 30% grant except the Hill Area portion of these State. Out of the Central assistance to these remaining 16 States the proportionate Central assistance for the State Plan component of the Hill area outlays in Assam, Jammu and Kashmir, Tamil Nadu, Uttar Pradesh and West Bengal is released in the form of 10% loan and 90% grant. Central assistance for special hill area sub-plan is released in the form of 10% loan and 90% grant.

(c) Statement-I given below provides the necessary information.

(d) Statement-II given below provides the factual data.

#### Statement-I

##### *the rate of Interest Charged on Plan Loans*

|         |                        | Rate of interest charged on Plan loans (percentage) |
|---------|------------------------|---|
| 1980-81 | 1-4-1980 to 31-3-1981  | 5½  |
| 1981-82 | 1-4-1981 to 31-3-1982} | 5½  |
|         | 1-6-1981 to 31-3-1982} |   |